

(36)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13.11.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : Unique Proof Pvt ltd
NAME OF THE RESPONDENTS : SCM Garments pvt ltd
UNDER SECTION : 9 Rule 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	M/S. Unique Proof	R. RADHAKRISHNAN Cnl for OC	 13/11/18
2.	M/s SCM Garments Pvt Ltd	D. Ganjandaram Cnl for Respondent.	 13/11/18

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time for filing Counter. As seen from the previous Order dated 03.10.2018, time was granted for filing Counter, but the Counter has not been filed. Therefore, last and final opportunity is given for filing Counter, with the direction to file the same before next date of hearing, by circulating copy to the other side. The matter is posted for making final submissions. Put up on **14.12.2018 at 10.30 A.M.**

-SD-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)